

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/757/2023 in Company Petition IB/183/2021
NAME OF THE COMPANY	Indu Projects Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Basani Vijaya Bhaskar Reddy
UNDER SECTION	95 of IBC

ORDER

Mr. Sunil Kumar, Counsel for the Applicant present. At the request of the Counsel for the Petitioner, post on 07.06.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**